

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting due for 08.08.2013 but actually held on 16.08.2013

The meeting No.19/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was due for 08.08.2013 but actually held on 16.08.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, DDG	DGFT
2.	Shri Kuldeep Singh, Assistant Director	MSME
3.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.19/AM-14 dated 08.08.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 19/84-ALC3/2013

MEETING DATE : 08.08.2013

1	Case No.: 2/7/84-ALC3/2013	Party Name: RAGHAV EXPORT	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Rejected
	HQ File :01/84/050/00020/AM14/	RLA File :30/24/040/00062/AM13/	Lic.No/Date:3010093062 01.04.2013	Reject
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DC(MSME)'s letter dated 15.07.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

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Case No.:7/9/84-ALC3/2013	Party Name: SHRI LAKSHMI COTSYN LIMITED,	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Approved	
HQ File :01/84/050/00038/AM14/	RLA File :05/24/040/00017/AM14/	Lic.No/Date:0510352320 25.04.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's Cargo Short made of 100% Cotton dyed poplin fabric, GSM-112+/-10%, Style No.SM3U9406	5508 Nos.	100% Cotton dyed poplin 60sx60s 160x135 fabric, GSM-112+/-10%, width-57"(+/-5%).	9915 Sq. meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

3	Case No.:4/15/84-ALC3/2013	Party Name: DTM RESOURCES	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Rejected
	HQ File :01/84/050/00081/AM14/	RLA File :03/94/040/00035/AM14/	Lic.No/Date:0310733212 03.05.2013	Reject
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 18.07.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

Case No.:4/9/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Approved
HQ File :01/84/050/00035/AM14/	RLA File :05/24/040/00032/AM14/	Lic.No/Date:0510353289 06.05.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/88/2013-14/Hosy., dated 30.07.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Girls Dress (Rosette Dress) in 100% Polyester Georgette solid dyed woven fabric, GSM-60+/-10% with imported shell in 100% Polyester net solid dyed fabric, GSM-55+/-10%, Trims in 100% Polyester net solid dyed fabric, GSM-40+/-10% and lining in 100% Polyester solid dyed woven fabric, GSM-63+/-10% (Style No.684762)	10,845 Nos.	100% Polyester Georgette solid dyed woven fabric, GSM-60+/-10%	4.34 meter	Sq. per piece
			100% Polyester net solid dyed fabric, GSM-55+/-10%	14,077 meter	Sq. meter
			100% Polyester net solid dyed fabric, GSM-40+/-10%	3855 meter	Sq. meter
			100% Polyester solid dyed woven fabric, GSM-63+/-10%	9936 meter	Sq. meter
2.	Infant Dress (Rosette Dress) in 100% Polyester Georgette solid dyed woven fabric, GSM-60+/-10% with imported shell in 100% Polyester net solid dyed fabric, GSM-55+/-10%, Trims in 100% Polyester net solid dyed fabric,	4838 Nos.	100% Polyester Georgette solid dyed woven fabric, GSM-60+/-10%	2.65 meter	Sq. per piece
			100% Polyester net solid dyed fabric, GSM-55+/-10%	0.76 meter	Sq. per piece
			100% Polyester net solid	0.55	Sq.

	GSM-40+/-10% and lining in 100% Polyester solid dyed woven fabric, GSM-63+/-10% (Style No. 925164)		dyed fabric, GSM-40+/-10%	meter per piece
			100% Polyester solid dyed woven fabric, GSM-63+/-10%	2700 Sq. meter
3.	Girls Dress (Rosette Dress) in 100% Polyester Georgette solid dyed woven fabric, GSM-60+/-10% with imported shell in 100% Polyester net solid dyed fabric, GSM-55+/-10%, Trims in 100% Polyester net solid dyed fabric, GSM-40+/-10% and lining in 100% Polyester solid dyed woven fabric, GSM-63+/-10% with Indian Diaper cover, Size:2T (Style No. 925164)	19,352 Nos.	100% Polyester Georgette solid dyed woven fabric, GSM-60+/-10%	53,537 Sq. meter
			100% Polyester net solid dyed fabric, GSM-55+/-10%	0.76 Sq. meter per piece
			100% Polyester net solid dyed fabric, GSM-40+/-10%	11,937 Sq. meter
			100% Polyester solid dyed woven fabric, GSM-63+/-10%	11,583 Sq. meter
4.	Girls Skirts (Rosette Dress) in 100% Polyester Georgette solid dyed woven fabric, GSM-60+/-10% with imported shell in 100% Polyester net solid dyed fabric, GSM-55+/-10%, Trims in 100% Polyester net solid dyed fabric, GSM-40+/-10% and lining in 100% Polyester solid dyed woven fabric, GSM-63+/-10% (Style No. 746488)	4165 Nos.	100% Polyester Georgette solid dyed woven fabric, GSM-60+/-10%	2.67 Sq. meter per piece
			100% Polyester net solid dyed fabric, GSM-55+/-10%	0.74 Sq. meter per piece
			100% Polyester net solid dyed fabric, GSM-40+/-10%	1279 Sq. meter
			100% Polyester solid dyed woven fabric, GSM-63+/-10%	0.46 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

5	Case No.:9/12/84-ALC3/2013	Party Name: MAHA VIR SPINFAB PRIVATE LIMITED	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status : Rejected
	HQ File :01/84/050/00059/AM14/	RLA File :06/24/040/00007/AM14/	Lic.No/Date:0610032145 23.05.2013	Reject
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 26.06.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

	Case No.:1/13/84-ALC3/2013	Party Name: RICHA & CO	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status : Approved
	HQ File :01/84/050/00060/AM14/	RLA File :05/24/040/00061/AM14/	Lic.No/Date:0510355690 30.05.2013	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product & amendment sheet issued by O/o Add. DGFT,CLA, New Delhi and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-			

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S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Tunic made of 100% Polyester dyed woven fabric, GSM-110+/-10%, Style No.TL287507MI	8630 Nos.	100% Polyester dyed woven fabric, GSM-110+/-10%	12,945 Sq. meter
2.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-110+/-10%, Style No.TL287684MI	8440 Nos.	100% Polyester dyed woven fabric, GSM-110+/-10%	12,660 Sq. meter
3.	Ladies Jacket made of 100% Polyester dyed woven fabric, GSM-110+/-10%, Style No.TL284344MI	1350 Nos.	100% Polyester dyed woven fabric, GSM-110+/-10%	4050 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

7

Case No.:5/15/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Deferred
HQ File :01/84/050/00082/AM14/	RLA File :04/24/040/00041/AM14/	Lic.No/Date:0410146767 03.06.2013	Defer Date: 05.09.2013
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 05.09.2013.			

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Case No.:3/15/84-ALC3/2013	Party Name: SWETA CHAUDHRY	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Deferred
HQ File :01/84/050/00080/AM14/	RLA File :02/24/040/00031/AM14/	Lic.No/Date:0210190533 11.06.2013	Defer Date: 05.09.2013
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is			

under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.

Case No.:23/15/84-ALC3/2013	Party Name: TEXTPORT OVERSEAS PVT.LTD,	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Approved
HQ File :01/84/050/00100/AM14/	RLA File :07/24/040/00068/AM14/	Lic.No/Date:0710095885 13.06.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Jacket with lining made of 100% Cotton 3/1 twill dyed fabric, GSM-210+/-5% & 100% Polyester dyed lining fabric, GSM-60+/-5%	11,800 Nos.	100% Cotton 3/1 twill dyed fabric, GSM-210+/-5%, width-57"	26,550 Sq. meter (@ 2.25 sq. meter per piece)
			100% Polyester dyed lining fabric, GSM-60+/-5%, width-57"	15,886 Sq. meter
			Poly/Spun Polyester sewing thread	76,70,000 Meter
			Apparel Clip/Sensor Tag	11,918 Nos.
2.	Girls Anorak with lining and hood made of 100% Polyester dyed lining fabric, GSM-60+/-5%, 100% Cotton twill dyed fabric, GSM-255+/-5%, 100% Polyester Sherpa lining fabric, GSM-346+/-5% & 48%	10,500 Nos.	100% Polyester dyed lining fabric, GSM-60+/-5%, width-57"	18,931 Sq. meter
			100% Cotton twill dyed fabric, GSM-255+/-5%, width-57"	30,361 Sq. meter
			100% Polyester Sherpa lining fabric, GSM-346+/-	11,506 Sq. meter

	Acrylic 37% modacrylic 15% Polyester Fur fabric, GSM-800+/-5%	5%, width-58"	
		48% Acrylic 37% modacrylic 15% Polyester Fur fabric, GSM-800+/-5%, width-58"	1826 Sq. meter
		Poly/Spun Polyester sewing thread	87,15,000 Meter
		Apparel Clip/Sensor Tag	10,605 Nos.
		Zippers	10,605 Nos.
		Snap Buttons	1355 Gross
		<p>The GSM should match in both import and export.</p> <p>The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>	

10	Case No.:13/15/84-ALC3/2013	Party Name: RADNIK EXPORTS	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Deferred
	HQ File :01/84/050/00090/AM14/	RLA File :05/24/040/00081/AM14/	Lic.No/Date:0510357127 14.06.2013	Defer Date: 29.08.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 29.08.2013.			

11	Case No.:16/15/84-ALC3/2013	Party Name: FLEXION IMAGING SOLUTIONS PRIVATE LIMITED	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Deferred
	HQ File :01/84/050/00093/AM14/	RLA File :04/24/040/00053/AM14/	Lic.No/Date:0410147180 14.06.2013	Defer Date: 12.09.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 12.09.2013.			

12	Case No.:7/15/84-ALC3/2013	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Deferred
	HQ File :01/84/050/00084/AM14/	RLA File :35/24/040/00012/AM14/	Lic.No/Date:3510041265 18.06.2013	Defer Date: 05.09.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.			

13	Case No.:14/15/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Deferred
	HQ File :01/84/050/00091/AM14/	RLA File :05/24/040/00084/AM14/	Lic.No/Date:0510357641 20.06.2013	Defer Date: 05.09.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.			

14	Case No.:15/15/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Deferred
	HQ File :01/84/050/00092/AM14/	RLA File :05/24/040/00085/AM14/	Lic.No/Date:0510357928 24.06.2013	Defer Date: 05.09.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.			

15	Case No.:1/15/84-ALC3/2013	Party Name: KABADI SHANKARSA & CO.,	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Deferred
	HQ File :01/84/050/00078/AM14/	RLA File :07/24/040/00070/AM14/	Lic.No/Date:0710096320 28.06.2013	Defer Date: 12.09.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case is still awaited from applicant firm/R.A., Bangalore. Accordingly, the Committee after deliberations decided to await the same and deferred the case for re-listing on 12.09.2013.

Case No.:1/19/84-ALC3/2013	Party Name: IMPERIAL READYMADE GARMENTS FACTORY INDIA PVT LTD	Meet No/Date:19/84-ALC3/2013 08.08.2013	Status: Approved
HQ File :01/84/050/00134/AM14/	RLA File :04/24/040/00070/AM14/	Lic.No/Date:0410148092 19.07.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Pants (Trousers) with pockets made out of 98% Cotton 2% Spandex fabric, GSM-340+/-10%	88,889 Nos.	98% Cotton 2% Spandex fabric, GSM-340+/-10%, width-51-53"	2,00,000 Sq. meter
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-10%, width-58"	16,889 Sq. meter (@ 0.19 sq. meter per piece)
			Zippers	88,890 Nos.
			Buttons	88,890 Nos.
			Rivets	3,55,560 Nos.
2.	Ladies Pants (Trousers) with pockets made out of 72% Cotton 27% Polyester 1% Spandex denim fabric, GSM-356+/-10%	44,444 Nos.	72% Cotton 27% Polyester 1% Spandex denim fabric, GSM-356+/-10%, width-57"	1,00,00 Sq. meter
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-	8444 Sq. meter (@ 0.19 sq.

			105+/-10%, width-58"	meter per piece)
			Zippers	44,444 Nos.
			Buttons	44,444 Nos.
			Rivets	1,77,776 Nos.
3.	Ladies Pants (Trousers) with pockets made out of 86% Cotton 13% Polyester 1% Spandex denim fabric, GSM-335+/-10%	44,444 Nos.	86% Cotton 13% Polyester 1% Spandex denim fabric, GSM-335+/-10%, width-57-59"	1,00,00 Sq. meter
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-10%, width-58"	8444 Sq. meter (@ 0.19 sq. meter per piece)
			Zippers	44,444 Nos.
			Buttons	44,444 Nos.
			Rivets	1,77,776 Nos.
4.	Ladies Pants (Trousers) with pockets made out of 75% Cotton 23% Polyester 2% Spandex denim fabric, GSM-305+/-10%	44,444 Nos.	75% Cotton 23% Polyester 2% Spandex denim fabric, GSM-305+/-10%, width-52"	1,00,00 Sq. meter
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-10%, width-58"	8444 Sq. meter (@ 0.19 sq. meter per piece)
			Zippers	44,444 Nos.
			Buttons	44,444 Nos.
			Rivets	1,77,776 Nos.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

MANUAL AGENDA CASE

(17)

Case No.217	M/s Gaurav International, Gurgaon
NC 19/AM-14, dt. 08.08.2013	File No.01/84/162/072/AM-14/DES-V
Fixation of input output norms in respect of Advance Authorization No. 0510297522 dated 25.07.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification, other relevant papers and technical person to explain the case. The case stands for re-listing on 12.09.2013.

(18)

Case No.218	M/s Gaurav International, Gurgaon
NC 19/AM-14, dt. 08.08.2013	File No.01/84/162/073/AM-14/DES-V
Fixation of input output norms in respect of Advance Authorization No.0510307940 dated 15.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification, other relevant papers and technical person to explain the case. The case stands for re-listing on 12.09.2013.

(19)

Case No.219	M/s Corset Wholesale Ltd., Gurgaon
NC 19/AM-14, dt. 08.08.2013	File No.01/84/162/003/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0510352244 dated 25.04.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DC(MSME)'s letter dated 19.07.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(20)

Case No.220	M/s Ballistic Safety Systems Technology India Pvt. Ltd., Andhra Pradesh
NC 19/AM-14, dt. 08.08.2013	File No.01/84/50/387/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0910054340 dated 19.11.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 12.09.2013.

(21)

Case No.221	M/s Magsons Exports, New Delhi
NC 19/AM-14, dt. 08.08.2013	File No.01/84/171/069/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510315075 dated 19.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that this case does not comes under the purview of Norms Committee. Therefore, the Committee has decided to advice the Addl. DGFT, CLA, New Delhi to take further necessary action at their end.

(22)

Case No.222	M/s Maharani of India, New Delhi
NC 19/AM-14, dt. 08.08.2013	File No.01/84/50/083/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0510356231 dated 05.06.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has

requested for amendment in the description of the export item as per amendment sheet issued by the CLA, New Delhi. Accordingly, Committee after deliberations decided to amend the description of the export item as requested by the applicant firm in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Dress made of 100% Polyester knitted net (Upper portion), GSM-60+/-10%, Colour: Black, Style: Laurie & 100% Polyester P/L woven (Lower Portion) with lining.	45,840 Nos.	100% Polyester net dyed fabric with flock dot print, GSM-60+/-10%, width-57/58", Color: Black	34,380 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No.223	M/s Textrade International Ltd., Mumbai
NC 19/AM-14, dt. 08.08.2013	File No.01/84/50/54/AM-09/DES-V
Ratification of input output norms against Advance Authorization No.0310465547 dated 18.03.2008.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details called for vide DGFT's letter dated 01.08.2013 is still awaited from applicant firm. Therefore, the Committee after deliberations decided to await the same and defer the case for re-listing on 12.09.2013.

(24)

Case No.224	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi
NC 19/AM-14, dt. 08.08.2013	File No.01/84/162/068/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510357895 dated 24.06.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME)

for their examination and comments. It was decided to defer the case for re-listing on 12.09.2013.
